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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

CCP NO 45/93 in
O.A. 2279/92.

Date of decision: 24.3.1993.

Arjun Rai.

...Petitioner.

Versus

Shri M.A. Chitale, IAS,
Secretary,
Ministry of Water Resources,
New Delhi & Anr.

...Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. B.N. DHOUNDIYAL, MEMBER(A).

For the Petitioner.

...Shri K.L. Bhatia,
Counsel.

For the Respondents.

...Shri S.R. Das, SDO(HQ),
Dept. Official.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

The respondents have produced before us a copy of the appointment letter dated 15.3.1993 and stated that the petitioner has also joined. There is no good reason to disbelieve the said statement. Hence, the proceedings are dropped.

B.N. Dhoundiyal
(B.N. DHOUNDIYAL)

MEMBER(A)

V.S. Malimath
(V.S. MALIMATH)
CHAIRMAN

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